

Directives to Foreign Drug Companies

46. CHAUDHURY BRAHM
PRAKASH:
SHRI SHANKERSINHJI
VAGHELA:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had issued certain directives to the foreign drug companies that in order to expand they must step up production of bulk drugs;

(b) the extent to which these foreign drug companies have accepted Government directives; and

(c) efforts made by Government to ensure that these foreign companies actually act on Government directives?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

(a) to (c). No such directives have been issued to the foreign drug companies operating in the country.

However, in accordance with the selective policy adopted by Government to regulate expansion of foreign companies, the following measures are being taken:

(i) An indicative categorization of drugs has been drawn up whereby certain drugs shall be reserved for exclusive manufacture by the Public Indian Sectors alone.

(ii) Industrial Licences are usually not issued to foreign firms for producing formulations alone unless linked with the production of bulk drugs.

(iii) Foreign firms are asked to take up production of bulk drugs from more basic stages and to make available a suitable portion of their production of bulk drugs to non-associated formulators in the

country as a condition for permitting expansion in capacity or taking up new activity.

(iv) Appropriate export obligations are also imposed where considered necessary.

Strike by Employees of Durgapur Fertilizer Plant

47. SHRI MOHD. HAYAT ALI:
Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the estimated total loss suffered by Durgapur Fertilizer Plant due to the strike by its employees from the 7th January, 1978;

(b) whether Government have ordered disciplinary action against some of the leaders of striking employees; and

(c) if so, the names of such employees against whom disciplinary action has been ordered and also the nature of their fault against which such action has been or is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

(a) The total loss in production due to the strike in the Durgapur Fertilizer Plant from 7-1-78 to 12-2-78 amounts to Rs. 249 lakhs.

(b) No, Sir.

(c) Does not arise.

Licences for New Bulk Drugs to Foreign Drug Companies

48. SHRI SHANKERSINHJI VAGHELA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state the names and number of foreign drug companies operating in India which have been given production licences for new bulk drugs or for a substantial expansion of their licensed bulk drug capacity?